

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 202
173/241-242/PB/2019

IN THE MATTER OF:

EMAAR Holding II

v.

EMAAR MGF Land Ltd. & Ors.

... Applicant/Petitioner

... Respondent

Order under Section 241-242

Order delivered on 11.03.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

ORDER

By Order of the Bench, the matter is listed on 19.03.2020.



(Nirmala Vincent)
Court Officer

11.03.2020
Ritu Sharma